## **NOTICE**

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-Registrar

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

 $\frac{2^{nd}\ FLOOR, M.T.N.L\ BUILDING, NEAR\ SCOPE\ COMPLEX, CGO\ COMPLEX, NEW\ DELHI}{DAILY\ CAUSE\ LIST\ DATED\ 20.02.2020\ (THURSDAY)} \\ \underline{\frac{COURT\ IV}{10:30\ AM}}$ 

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

#### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1231 of 2019	Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd.	Simran Jyoti Singh	Rakesh Sinha-R1

#### For Hearing

I OI IICUI	rot Hearing						
2.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	P. K. Sahu- R2			
3.	Comp. App (AT) No. 332 of 2019	R.D. Ramasamy & Anr. Vs. Madras Race Club & Anr.  With	D. Sreenivasan	Rohit Rajershi			
4.	Comp. App. (AT) No. 367 of 2019	Dinesh Pujara & Ors Vs. Madras Race Club & Anr.	Pankhuri	Ajith S Ranganathan			

# <u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 101 of 2019	Venkatesh koravadi. Vs. Viney Kaushal & Ors.	Pramod Nair	Madhu N. Rao (R1- R3) George Pothan (R4- R9) Raghenth Basant (R5-R8)

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